

**NATIONAL COMPANY LAW TRIBUNAL**  
**COURT ROOM NO. 1,**  
**MUMBAI BENCH**

**Item No. 52**

**C.P (IB) 1195/2019**

CORAM:

**SH. PRABHAT KUMAR      JUSTICE VIRENDRASINGH BISHT (Retd.)**  
**HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)**

**ORDER SHEET OF THE HEARING ON 30.10.2023**

NAME OF THE PARTIES:      **AMBIKA FOUNDRY & FABRICATION**  
   **V/S      SUPREME      INFRASTRUCTURE**  
   **INDIA LIMITED**

Section 9 of the Insolvency & Bankruptcy Code, 2016

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**ORDER**

1. None present for Petitioner.
2. Mr. Ashish Pyasi, Learned Advocate present for the Respondent.
3. In case on the next date of hearing nobody appears on behalf of the Petitioner, matter will be dismissed for non-prosecution.
4. List this matter on **01.12.2023** for dismissal/appearance of the Petitioner.

**Sd/-**  
**PRABHAT KUMAR**  
**MEMBER (TECHNICAL)**

**Sd/-**  
**JUSTICE VIRENDRASINGH BISHT**  
**MEMBER (JUDICIAL)**

Sapna